

GOVERNMENT OF INDIA
(MINISTRY OF TRIBAL AFFAIRS)
LOK SABHA
UNSTARRED QUESTION NO. 198
TO BE ANSWERED ON 30.11.2015

WELFARE FUNDS FOR STs IN NE STATES

198. SHRI SIRAJUDDIN AJMAL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of funds for welfare of Scheduled Tribes (STs) provided by the Central Budget and other heads to North-East (NE) States including Assam during each of the last three years, State-wise;
- (b) whether the Union Government monitors utilization of the central assistance and see that the funds allocated are spent in the same head under which it has been allocated;
- (c) if so, the details thereof;
- (d) whether any report of spending the central assistance i.e. fund meant for one head being spent for another head has been received by the Government;
- (e) if so, the details thereof along with the reaction of the Government thereto; and
- (f) the corrective steps taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a): Budget allocation made to the Ministry of Tribal Affairs for the various welfare schemes of scheduled tribes during the last three years is given as under:

(Rs. in crore)

| Year | BE (including NE States) |
|-------------|---------------------------------|
| 2012-13 | 4090.00 |
| 2013-14 | 4279.00 |
| 2014-15 | 4479.00 |

No State-wise allocation of funds is made for most of the Schemes administered by this Ministry. Funds are released to States as per the guidelines of the respective schemes of the Ministry. Funds released to North East States including Assam under some of the important schemes of the Ministry is **annexed**.

Various Central Ministries/ Departments are mandated to earmark certain percentage of funds out of their total outlay under the Tribal Sub Plan (TSP). The total TSP allocation by various Central Ministries/ Departments during the last three years is given as under:

(Rs. in crore)

| Year | BE |
|-------------|-----------|
| 2012-13 | 21710.11 |
| 2013-14 | 24598.39 |
| 2014-15 | 32386.84 |

All Central Ministries/ Departments are also required to set aside 10% of the annual funds for the development of the North Eastern States including Assam.

(b) to (f): It is mandatory for various Central Ministries/ Departments to earmark certain percentage of funds out of their total outlay under the Tribal Sub Plan (TSP) which is non-divertible. It is also mandatory for all Central Ministries/ Departments to set aside 10% of the annual funds for the development of the North Eastern States including Assam which is non-divertible and non-lapsable as well. No divergence of funds has come to the notice of this Ministry.

Funds under the schemes administered by the Ministry are released only on receipt of complete proposal, utilization certificate, progress report, etc. Implementation of the programmes and utilization of funds is also monitored through official visits, meeting/conference with State government officials. The Ministry also issued Operational Guidelines for Formulation, Implementation and Monitoring of TSP funds and Grants under Article 275(1) for effective implementation of schemes administered by the Ministry.

The Ministry of Tribal Affairs, being the nodal Ministry for the development of scheduled tribes, is regularly monitoring the utilization of funds for the welfare of scheduled tribes through an Inter-Ministerial Coordination Committee with a view to ensure better convergence of financial resources and optimize the results under TSP components of various Central Ministries/Departments.

Funds released to North East States including Assam under some of the important Schemes of the Ministry of Tribal Affairs**1) Grants-in-aid under Article 275 (1) of the Constitution***(Rs. In lakhs)*

| Sl.No. | Name of State | Funds Released | | |
|--------|-------------------|----------------|---------|---------|
| | | 2012-13 | 2013-14 | 2014-15 |
| 1 | Arunachal Pradesh | 0.00 | 832.19 | 1880.40 |
| 2 | Assam | 0.00 | 3540.25 | 0.00 |
| 3 | Manipur | 1031.00 | 1031.00 | 1600.00 |
| 4 | Meghalaya | 0.00 | 2924.38 | 2334.03 |
| 5 | Mizoram | 810.75 | 1133.61 | 1877.78 |
| 6 | Nagaland | 2454.00 | 2886.93 | 2067.15 |
| 7 | Sikkim | 272.58 | 302.90 | 370.30 |
| 8 | Tripura | 1375.00 | 1355.00 | 1218.99 |

2) Special Central Assistance to Tribal Sub-Plan (SCA to TSP)*(Rs. In lakhs)*

| S.No. | Name of State | Funds Released | | |
|-------|---------------|----------------|---------|---------|
| | | 2012-13 | 2013-14 | 2014-15 |
| 1 | Assam | 4674.00 | 6563.63 | 1788.58 |
| 2 | Manipur | 1230.00 | 1581.90 | 1118.00 |
| 3 | Sikkim | 437.00 | 437.00 | 520.25 |
| 4 | Tripura | 1955.00 | 2102.10 | 1183.94 |

3) Institutional Support for Development and Marketing of Tribal Products/Produce*(Rs. in lakhs)*

| S. No. | Name of the State | Funds Released | | |
|--------|-------------------|----------------|---------|---------|
| | | 2012-13 | 2013-14 | 2014-15 |
| 1. | Assam | -- | -- | -- |
| 2. | Meghalaya | -- | 106.00 | -- |
| 3. | Tripura | 52.00 | 54.00 | 119.93 |
| 4. | Mizoram | 24.00 | 45.00 | -- |

4) Details of concessional financial assistance extended by National Scheduled Tribe Finance Development Corporation (NSTFDC) for the last three years*(Rs. In lakhs)*

| S.No. | State | 2012-13 | 2013-14 | 2014-15 | 2015-16 (upto 31.10.2015) |
|-------|-------------------|---------|---------|---------|------------------------------|
| 1. | Assam | 1120.80 | 203.24 | 46.00 | 0.00 |
| 2. | Arunachal Pradesh | 28.30 | 8.84 | 4653.00 | 632.10 |
| 3. | Manipur | 0.00 | 0.00 | 200.00 | 0.00 |
| 4. | Meghalaya | 390.70 | 398.19 | 517.57 | 226.25 |
| 5. | Mizoram | 1.40 | 378.15 | 72.00 | 37.45 |
| 6. | Nagaland | 709.25 | 584.01 | 210.40 | 563.81 |
| 7. | Tripura | 213.08 | 716.31 | 2581.96 | 56.66 |
| 8. | Sikkim | 0.00 | 0.00 | 0.00 | 0.00 |

5) **Funds provided Tribal Research Institutes (TRI) last three years**

(Rs in lakh)

| SL No. | TRIBAL RESEARCH INSTITUTES | | | |
|--------|----------------------------|---------------|---------------|---------------|
| | N.E. STATES | 2012-13 | 2013-14 | 2014-15 |
| 1 | Assam | 27.56 | 60.01 | 85.77 |
| 2 | Manipur | 68.64 | 56.50 | 151.00 |
| 3 | Tripura | 28.02 | Nil | 66.00 |
| | Total | 124.22 | 116.51 | 302.77 |

6) **Scheme of Hostels for ST girls and boys**

(Rs. in lakh)

| S.No. | Name of State/UT/University | 2012-13 | 2013-14 | 2014-15 | 2015-16 (As on 27.11.2015) |
|-------|-----------------------------|----------------|----------------|----------------|-------------------------------|
| 1 | Arunachal Pradesh | 279.81 | 846.73 | 0 | 0 |
| 2 | Assam | 0 | 0 | 0 | 0 |
| 3 | Manipur | 0 | 0 | 0 | 0 |
| 4 | Meghalaya | 0 | 0 | 0 | 0 |
| 5 | Mizoram | 0 | 2289.435 | 0 | 0 |
| 6 | Nagaland | 0 | 810.95 | 0 | 0 |
| 7 | Tripura | 883.77 | 1906.01 | 1797.62 | 0 |
| 8 | Sikkim | 460.29 | 0 | 460.29 | 0 |
| | Total | 1623.87 | 5853.12 | 2257.91 | 0 |

7) **Scheme of Establishment of Ashram Schools in Tribal Sub Plan**

(Rs. in lakh)

| Sl.No | Name of State/UT | 2012-13 | 2013-14 | 2014-15 | 2015-16 (As on 27.11.2015) |
|-------|------------------|---------------|----------------|---------------|----------------------------------|
| 1 | Assam | 0 | 749.60 | 0 | 0 |
| 2 | Sikkim | 0 | 575.28 | 0 | 0 |
| 3 | Tripura | 797.23 | 954.52 | 954.52 | 0 |
| | Total | 797.23 | 2279.40 | 954.52 | 0 |

8) Grants-in-aid under the Scheme of Vocational Training

(Rs. in lakh)

| SI. No. | NAME OF STATE/UT | 2012-13 | 2013-14 | 2014-15 | 2015-16 (As on 27.11.2015) |
|---------|------------------|---------------|------------------|----------------|-------------------------------|
| 1 | Assam | 89.00 | 390.51 | 485.70 | 0 |
| 2 | Mizoram | 88.00 | 69.68 | 150.00 | 0 |
| | Total | 177.00 | 460.18693 | 635.700 | 0 |

9) Pre- matric scholarships for ST students studying in classes IX & X

(Rs. in lakh)

| Sl.No | Name of the State/UT | Amount Released during 2012-13 | Amount Released during 2013-14 | Amount Released during 2014-15 | Amount Released during 2015-16 (As on 27.11.2015) |
|-------|----------------------|-----------------------------------|-----------------------------------|-----------------------------------|---|
| 1 | Arunachal Pradesh | 0.00 | 218.44 | 0.00 | 0 |
| 2 | Assam | 90.00 | 211.88 | 0.00 | 0 |
| 3 | Manipur | 100.00 | 729.70 | 496.05 | 0 |
| 4 | Meghalaya | 15.00 | 296.762 | 0.00 | 0 |
| 5 | Mizoram | 70.00 | 123.185 | 0.00 | 0 |
| 7 | Sikkim | 4.00 | 0.00 | 7.80 | 0 |
| 8 | Tripura | 340.00 | 674.332 | 678.75 | 0 |
| | Total | 619.00 | 2254.30 | 1182.59800 | 0 |

10) Scheme Of Upgradation of Merit

(Rs.in lakh)

| Sl. No. | Name of the State/ UT | 2012-13 | 2013-14 | 2014-15 | 2015-16 (As on 27.11.2015) |
|---------|-----------------------|-------------|-------------|----------|-------------------------------|
| 1 | Sikkim | 3.12 | 3.12 | 0 | 0 |
| 2 | Tripura | 3.12 | 3.12 | 0 | 0 |
| | Total | 6.24 | 6.24 | 0 | 0 |

11) Scheme of Post Matric Scholarship

(Rs.in lakh)

| Sl. No. | NAME OF STATE/UT | 2012-13 | 2013-14 | 2014-15 | 2015-16 (As on 27.11.2015) |
|----------------|-------------------------|-----------------|-----------------|-----------------|---------------------------------------|
| 1 | Arunachal Pradesh | 633.00 | 1366.85 | 2.29 | 0.00 |
| 2 | Assam | 4537.69 | 4756.81 | 1114.00 | 0.00 |
| 3 | Manipur | 4243.64 | 6111.01 | 3615.48 | 3588.00 |
| 4 | Meghalaya | 1753.42 | 3438 | 438.00 | 0.00 |
| 5 | Mizoram | 3546.61 | 5393.89 | 4501.15 | 0.00 |
| 6 | Nagaland | 2191.09 | 2626.19 | 2329.59 | 0.00 |
| 7 | Sikkim | 414.15 | 845.49 | 414.00 | 400.00 |
| 8 | Tripura | 1036.47 | 1390.99 | 974.82 | 1700.00 |
| | Total | 18356.07 | 74839.41 | 72100.82 | 5688.00 |